

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:103

ANSWERED ON:24.02.2006

JNNURM

Jatiya Dr. Satyanarayan;Masood Shri Rasheed

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether Jawaharlal Nehru National Urban Renewal Mission (JNNURM) launched in December, 2005 in various cities of the country is progressing as per schedule;
- (b) if so, the details thereof;
- (c) the cities where it is lagging behind;
- (d) the funds released so far to various States under the Mission;
- (e) whether the Ministry has constituted a Directorate to co-ordinate between Centre and various State Governments;
- (f) if so, the details thereof; and
- (g) the steps taken by the Union Government for effective monitoring of the Mission?

**Answer**

MINISTER OF URBAN DEVELOPMENT ( SHRI S. JAIPAL REDDY )

(a)to(g): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 103 FOR 24.2.2006 REGARDING JNNURM

(a): Yes, Sir.

(b)&(c): After the launch of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3.12.2005, 7 Regional Workshops have been organized at Lucknow, Guwahati, Jaipur, Bangalore, Hyderabad, Kolkata and Mumbai in order to sensitize the States and cities about JNNURM and to facilitate preparation of City Development Plans (CDPs), Detailed Project Reports (DPRs), and Memorandum of Agreements (MoAs) for accessing funds under JNNURM. So far Mumbai, Nagpur and Pune in Maharashtra have submitted CDPs, DPRs and MoAs, Bhopal, Indore, Jabalpur and Ujjain in Madhya Pradesh have submitted CDPs and MoAs. CDPs have also been received from Ahmedabad, Rajkot, Vadodara and Surat in Gujarat. Other cities covered under the Mission are in the process of completing procedural requirements laid down under the Mission.

(d): No funds have been released so far to any State under the Mission.

(e)&(f): Yes, Sir. A Mission Directorate headed by a Joint Secretary has been set up.

(g): The steps taken by the Union Government for effective monitoring of the Mission are:

(i) A Central sanctioning & Monitoring Committee headed by Secretary (UD) has been constituted to closely review/monitor the progress of projects sanctioned under the Mission.

(ii) Senior officers of the rank of Additional Secretary and Joint Secretary of the Ministry have been designated as Coordinators for specified States for guidance, coordination and monitoring of the implementation of the Mission in various States/Union Territories.

(iii) Appraisal agencies have been finalized for scrutiny of proposals submitted by the Mission cities.